F.No. C-50/54/2017-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

*****

New Delhi, the 13th October, 2017

To,
All Chief Commissioners/Director Generals in CBEC.

Subject: General Election to the Legislative Assembly of Himachal Pradesh, 2017 and subsequent elections – Briefing meeting and appointment of Expenditure Observers – Reg.

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No. 464/ECI/DO/EEM/Exp.Obs/EEPS/2017/Vol.I/72 dated 13.10.2017 along-with a list of 02 IRS(C&CE) officers who have been deployed as Expenditure Observers for General Election to the Legislative Assembly of Himachal Pradesh, 2017.

2. Chief Commissioners are requested that the officers under their control may be instructed to ensure their presence in Brief Meeting at the Ashok Hotel (Banquet Hall, 3rd Floor), Chanakyapuri, New Delhi on 16.10.2017. It is also requested that a confirmation may be obtained from the concerned officers and forwarded to the Election Commission directly through their e-mail id santoshdubey@eci.gov.in under intimation to the undersigned.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
011-2095529

Encl. as above

Copy to:
1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.

2. The Secretary, (Shri Santosh Kumar Dubey, Under Secretary), Election Commission of India, New Delhi for information w.r.t. the Commission’s letter referred above.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
Dated: 13th October, 2017

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block,
New Delhi
(saansari1967@gmail.com)

Sub:- General Election to the Legislative Assembly of Himachal Pradesh, 2017 and subsequent elections– Briefing meeting and appointment of Expenditure Observers – Reg.

Sir,

In continuation of the Commission's letter dated 12.10.2017, I am directed to refer to your letter no. C-50/54/2017-Ad.II, dated 8th August, 2017 and to state that in exercise of the power conferred on it by Article 324 of Constitution and Section 20B of the Representation of the People Act, 1951, the Election Commission hereby appoints 02 IRS(C&CE) Officers (as per list enclosed) as Expenditure Observer for the General Election to the Legislative Assembly of Himachal Pradesh, 2017 announced by the Commission vide its Press Note no. ECI/PN/75/2017 dated 12.10.2017 and subsequent elections. The Commission has organized briefing meeting to all appointed Expenditure Observers at the Ashok Hotel (Banquet Hall, 3rd Floor), Chanakyapuri, New Delhi on 16.10.2017.

2. Under Section 13CC of the Representation of the People Act, 1950 and Section 28A of the Representation of the People Act, 1951, they will be deemed to be on deputation to the Election Commission from now till the completion of election. Working as Observer of the Election Commission they will be under subject to the control, superintendence and discipline of the Election Commission for their duties performed as Observer.

3. As Observer of the Commission, they are entitled for TA/DA as admissible on tour. They will draw TA/DA from their Ministry/Department/Office. The expenditure will be debitable to the Budget grant of their Ministry or Department/Office. They are also entitled to travel by air by any scheduled commercial flight of any Airlines. However, whenever they travel by train, it shall be as per their entitled class.

4. The Officer(s) is/are also required to go through “Compendium of Instructions on Election Expenditure Monitoring (September, 2016)” available on official ECI website (http://eci.nic.in/eci_main/ElectoralLaws/compendium/Compendium of Instruction on EEM 29092016.pdf). The sitemap of “Compendium of Instructions on Election Expenditure Monitoring (September, 2016)” is as mentioned below:-
5. The Officer(s) may be informed that:
   (i) The Officer(s) is/are required to upload their/his/her photograph in the Personal Information Sheet on Observer portal. This is required for printing of Identity Card.
   (ii) User id and password for accessing the Observer portal is 'Observer Code' mentioned against his/her name. The Officer(s) should change password on first login, if they/he/she wish(es).
   (iii) The Officer(s) is/are requested to remain in contact with their Nodal Officer.
   (iv) The deployment order indicating the State, District and Constituency shall be given during the briefing.
   (v) Failure to attend briefing session may result in disciplinary action.

6. In this connection, I am directed to forward herewith a list of Expenditure Observers [02 IRS(C&CE) Officers] with the request to intimate them immediately with direction to ensure their presence in Briefing Meeting at the Ashok Hotel (Banquet Hall, 3rd Floor), Chanakyapuri, New Delhi on 16.10.2017 without fail. The Expenditure Observers may be informed to report at 10:30 AM for registration followed by briefing by the Commission.

7. The receipt of the letter by Expenditure Observers and the delivery of the same may be confirmed in writing to the Commission at the e-mail id given below by 15.10.2017 (FN).

Yours faithfully,

(S. K. RUDOLA)
Pr. SECRETARY

Annexure: List of Expenditure Observers
<table>
<thead>
<tr>
<th>Sl.No.</th>
<th>R-CODE</th>
<th>NAME</th>
<th>SERVICE</th>
<th>BATCH</th>
<th>Off. State</th>
<th>Home State</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>R-22994</td>
<td>Aman Garg</td>
<td>IRS(C&amp;CE)</td>
<td>2008</td>
<td>PB</td>
<td>HR</td>
</tr>
<tr>
<td>2</td>
<td>R-23005</td>
<td>Ashish Kumar</td>
<td>IRS(C&amp;CE)</td>
<td>2010</td>
<td>BR</td>
<td>BR</td>
</tr>
</tbody>
</table>